

THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM.II/67/2022-Rect/3443

Dated the 12th October, 2023

NOTIFICATION

RESULT OF THE MAIN WRITTEN EXAMINATION FOR THE POST OF JUNIOR ADMINISTRATIVE ASSISTANT

On the basis of the main written examination held on 26.08.2023 for the post of Junior Administrative Assistant in the High Court of Meghalaya, the following candidates have been found eligible for Viva Voce. The final selection of your candidature will depend on the performance in the viva voce. The candidates shall report for the viva voce on 03.11.2023 at 10:30 a.m. in the High Court Premises.

Sl. No.	Roll Nos.	Name of Candidates	Application Code
1.	0043	Aibor Rapshan Marbaniang	N015W299592X0045
2.	0291	Banalari Lynrah	N015W064861X0036
3.	0366	Banyllashisha Kharbithai	N015W066908X0062
4.	0421	Belle Donna Khyriem	N015W071774X0058
5.	0515	Bynrap Kupar War	N015W013764X0042
6.	0878	Donboklang Thongny	N015W029127X0070
7.	1120	Godwin Alister Kharpani	N015W050211X0052
8.	1121	Govinstar Lyngdoh Nongbri	N015W023544X0073
9.	1273	Iohboklang Khongjoh	N015W008787X0178
10.	1471	Khrawkupar Sohkhlet	N015W035926X0047
11.	1474	Kieffer Herschberger Khongsit	N015W395990X0025
12.	1612	Leon Gabriel Kharkongor	N015W433492X0013
13.	1642	Lorraine Collins Marbaniang	N015W052133X0099
14.	1834	Monica Shallam	N015W008396X0075
15.	1840	Moon Moon John Pyngrope	N015W066313X0048
16.	1938	Onesmond Wadni Nongbri	N015W050982X0042
17.	1963	Peter George Lyngkhai	N015W298978X0039

Sl. No.	Roll Nos.	Name of Candidates	Application Code
18.	2054	Pyniaiddame Pyrtuh	N015W000133X0011
19.	2346	Sainkupar Sawian	N015W032359X0054
20.	2762	Wallamsuk S Laloo	N015W039047X0052
21.	2828	Werlan Kharsati	N015W016644X0056

**Call letters to the eligible applicants for appearance in the viva voce are being dispatched by Speed Post. However, a general copy of call letter is displayed with this notice also. If for any reason, any eligible candidate (in the list uploaded) does not receive the call letter by post, he/she may take a print out of the call letter, fill up the particulars and paste a passport size photograph and bring the same along with an extra copy of passport size photograph for permission to appear in the viva voce on the scheduled date and time as per Roll number.*

By Order,

REGISTRAR GENERAL

Memo No.HCM.II/67/2022-Rect/3443-A Dated 12th October, 2023

Copy to:

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.*
- 2. The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.*
- 3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.*
- 4. The Private Secretary to Hon'ble Mr. B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.*

5. *The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.*
6. *Notice Board.*
7. *Office file.*



REGISTRAR GENERAL